

[English]

Circular Railway for Bangalore
2324-C SHRI K.G. SHIVAPPA:
SHRI C.P. MUDALGIRIYAPPA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there is a preistent demand for providing circular ring railway for Bangalore city; and

(b) if so, the reaction of the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) Government of Karnataka are reportedly getting a feasibility study conducted by M/s. Infrastructure Leasing & Financial Services Ltd., (IL&FS), for introducing a mass rapid transit system in Bangalore. IL&FS are understood to have submitted their draft Feasibility Report to Bangalore Mass Rapid Transit Ltd., (BMRTL) in Sept. 1994. The report is being studied by BMRTL Board. No copy of the said report has been received in this Ministry.

(b) Does not arise.

11.13 hrs.

The Lok Sabha then adjourned till Twelve of the Clock.

12.00 hrs.

The Lok Sabha re-assembled at Twelve of the Clock
[MR. SPEAKER in the Chair]
(Interruptions)

12.01 hrs.

At this stage, Shri Purna Chandra Malik and some other hon. Members came and stood on the floor near the Table.
(Interruptions)

12.02 hrs.

At this stage, Kumari Mamata Banerjee and some other hon Members came and stood on the floor near the Table
(Interruptions)

MR SPEAKER: The House stands adjourned to meet at 2.00 P.M.

12.03 hrs.

The Lok Sabha then adjourned till Fourteen of the Clock.

14.00 hrs.

The Lok Sabha re-assembled at Fourteen of the Clock
[Shri Sharad Dighe in the Chair]
(Interruptions)

14.01 hrs.

At this stage, Shri Mohammad Ali Ashraf Fatmi and some other hon Members came and stood on the floor near the Table
(Interruptions)

14.0½ hrs.

At this stage, Kumari Mamata Banerjee and some other hon. Members came and stood on the floor near the Table.
(Interruptions)

MR CHAIRMAN: The House stands adjourned to meet at 4.00 P.M.

14.02 hrs.

The Lok Sabha then adjourned till Sixteen of the Clock.

16.00 hrs.

The Lok Sabha re-assembled at Sixteen of the Clock.
[SHRI SHARAD DIGHE in the Chair]
(Interruptions)

16.0½ hrs.

At this stage, Shri Mohammad Ali Ashraf Fatmi and some other hon. Members came and stood on the floor near the Table.
(Interruptions)

MR CHAIRMAN: Now Papers to be laid.

16.01 hrs.

PAPERS LAID ON THE TABLE

Statement correcting reply to Unstarred Questions No. 1667 dt. 13.12.93 re:production of Major Metallic and Non-Metallic Ores and Statement for delay in laying these papers

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): Sir, on behalf of Shri Balram Singh Yadav, I beg to lay on the Table:

A statement (Hindi and English versions) (i) correcting the reply given on the 13th December, 1993 to Unstarred Question No. 1667 tabled by Shri Syed Shahabuddin regarding production of Major Metallic and Non-Metallic Ores and (ii) giving reasons for delay in correcting the reply. [Placed in Library. See No. L.T 6803/94]

Annual Reports and Reviews on the working of Institute of Applied Man power Research, New Delhi for 1993-94 and of Indian Statistical Institute, Calcutta for 1993-94

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO): Sir, I beg to lay on the Table:

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Applied Manpower Research, New Delhi, for the year 1993-94 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Applied Manpower Research, New Delhi, for the year 1993-94.
[Placed in Library. See No. L.T. 6804/94]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Statistical Institute, Calcutta, for the year 1993-94, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Statistical Institute, Calcutta, for the year 1993-94.
[Placed in Library. See No. L.T. 6805/94]

Annual Reports, Annual Accounts and Reviews on the working of Sree Chitra Tirunal Institute for Medical Science and Technology, Thiruvananthapuram for 1993-94 and of Indian Institute of Astrophysics, Bangalore for 1993-94 etc.

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI): Sir, I beg to lay on the Table—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Sree Chitra Tirunal Institute for Medical Science and Technology, Thiruvananthapuram, for the year 1993-94.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Sree Chitra Tirunal Institute for Medical Science and Technology, Thiruvananthapuram, for the year 1993-94 together with Audit Report thereon.

(iii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Sree Chitra Tirunal Institute for Medical Science and Technology, Thiruvananthapuram, for the year 1993-94.

[Placed in Library. See No. L.T. 6806/94]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Astrophysics, Bangalore, for the year 1993-94.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Astrophysics, Bangalore, for the year 1993-94, together with Audit Report thereon.

(iii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Indian Institute of Astrophysics, Bangalore, for the year 1993-94.

[Placed in Library. See No. L.T. 6807/94]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian International Advanced Research Centre for Powder Metallurgy and New Materials, Hyderabad, for the year 1993-94 alongwith Audited Accounts.

(ii) Statement (Hindi and English versions)

regarding Review by the Government of the working of the International Advanced Research Centre for Powder Metallurgy and New Materials, Hyderabad, for the year 1993-94.

[Placed in Library. See No. L.T. 6808/94]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Bose Institute, Calcutta, for the year 1993-94 alongwith Audited Accounts.

(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Bose Institute, Calcutta, for the year 1993-94.

[Placed in Library. See No. L.T. 6809/94]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the National Remote Sensing Agency, Hyderabad, for the year 1993-94 alongwith Audited Accounts.

(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the National Remote Sensing Agency, Hyderabad, for the year 1993-94.

[Placed in Library. See No. L.T. 6810/94]

(6) (i) A copy of the Annual Report (Hindi and English versions) of the National MST Radar Facility, Chittoor, for the year 1993-94 alongwith Audited Accounts.

(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the National MST Radar Facility, Chittoor, for the year 1993-94.

[Placed in Library. See No. L.T. 6811/94]

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Physical Research Laboratory, Ahmedabad, for the year 1993-94 alongwith Audited Accounts.

(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Physical Research Laboratory, Ahmedabad, for the year 1993-94.

[Placed in Library. See No. L.T. 6812/94]

(8) (i) A copy of the Annual Report (Hindi and English versions) of the Shah Institute of Nuclear Physics, Calcutta, for the year 1993-94 alongwith Audited Accounts.

(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Saha Institute of

Nuclear Physics, Calcuta, for the year 1993-94.

[Placed in Library. See No. L.T. 6813/94]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Atomic Energy Education Society, Bombay, for the year 1993-94 alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Atomic Energy Education Society, Bombay, for the year 1993-94.

[Placed in Library. See No. L.T. 6814/94]

- (10) (i) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 of the Companies Act, 1956:

(a) (i) Statement regarding Review by the Government of the working of the Indian Vaccines Corporation Limited, Gurgaon, for the year 1993-94.

(ii) Annual Report of the Indian Vaccines Corporation Limited, Gurgaon, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 6815/94]

(b) (i) Statement regarding Review by the Government of the working of the Uranium Corporation of India Limited, Jaduguda, for the year 1993-94.

(ii) Annual Report of the Uranium Corporation of India Limited, Jaduguda for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 6816/94]

(c) (i) Statement regarding Review by the Government of the working of the Bharat Immunologicals and Biologicals Corporation Limited, Bulandshahr, for the year 1993-94.

(ii) Annual Report of the Bharat Immunologicals and Biologicals Corporation Limited, Bulandshahr, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 6817/94]

(d) (i) Statement regarding Review by the Government of the working of the

Antrix Corporation Limited, Bangalore, for the year 1993-94.

(ii) Annual Report of the Antrix Corporation Limited, Bangalore, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 6818/94]

(e) (i) Review by the Government of the working of the National Research Development Corporation, New Delhi for the year 1993-94.

(ii) Annual Report of the National Research Development Corporation, New Delhi for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 6819/94]

Reviews on the working of and Annual Reports of Hindustan Organic Chemicals Limited, Raigad for 1993-94 and of Indian Petrochemicals Corporation Limited, Vadodara for 1993-94 etc.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): Sir, on behalf of Shri Eduardo Faleiro, I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:

(a) (i) Review by the Government of the working of the Hindustan Organic Chemicals Limited, Raigad, for the year 1993-94.

(ii) Annual Report of the Hindustan Organic Chemicals Limited, Raigad, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 6820/94]

(b) (i) Review by the Government of the working of the Indian Petrochemicals Corporation Limited, Vadodara, for the year 1993-94.

(ii) Annual Report of the Indian Petrochemicals Corporation Limited, Vadodara, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 6821/94]

(c) (i) Statement regarding Review by the Government of the working of the CMC Limited, Hyderabad, for the year 1993-94.

(ii) Annual Report of the CMC Limited,

- Hyderabad, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
[Placed in Library. See No. L.T. 6822/94]
- (d) (i) Statement regarding Review by the Government of the working of the Semiconductor Complex Limited, Mohali, for the year 1993-94.
(ii) Annual Report of the Semiconductor Complex Limited, Mohali for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
[Placed in Library. See No. L.T. 6823/94]
- (e) (i) Review by the Government of the working of the Hindustan Insecticides Limited, Hyderabad, for the year 1993-94.
(ii) Annual Report of the Hindustan Insecticides Limited, Hyderabad, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
[Placed in Library. See No. L.T. 6824/94]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Petrofils Co-operative Limited, Vadodara, for the year 1993-94 alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Petrofils Co-operative Limited, Vadodara, for the year 1993-94.
[Placed in Library. See No. L.T. 6825/94]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Pesticide Formulation Technology, Gurgaon, for the year 1993-94 alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Pesticide Formulation Technology, Gurgaon, for the year 1993-94.
[Placed in Library. See No. L.T. 6826/94]
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Plastics Engineering and Technology, Madras, for the year 1993-94 alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Institute of Plastics Engineering and Technology, Madras, for the year 1993-94.
[Placed in Library. See No. L.T. 6827/94]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Electronics Research and Development Centre, Thiruvananthapuram, for the year 1993-94 alongwith Audited Accounts.
(ii) Statement (Hindi and English versions) regarding Review by Government of the working of the Electronics Research and Development Centre, Thiruvananthapuram, for the year 1993-94.
[Placed in Library. See No. L.T. 6828/94]
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the National Centre for Software Technology, Bombay, for the year 1993-94 alongwith Audited Account.
(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the National Centre for Software Technology, Bombay, for the year 1993-94.
[Placed in Library. See No. L.T. 6829/94]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Satcomm Services (India), New Delhi, for the year 1993-94 alongwith Audited Accounts.
(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Satcomm Services (India), New Delhi, for the year 1993-94.
[Placed in Library. See No. L.T. 6830/94]
- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Software Technology Parks of India, New Delhi, for the year 1993-94 alongwith Audited Accounts.
(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Software Technology Parks of India, New Delhi, for the year 1993-94.
[Placed in Library. See No. L.T. 6831/94]
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Society for Applied Microwave Electronics Engineering and Research, Bombay, for the year 1993-94 alongwith Audited Accounts.
(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Society for Applied Microwave Electronics Engineering and Research, Bombay, for the year 1993-94.
[Placed in Library. See No. L.T. 6832/94]
- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Electronics Design and Technology, Imphal, for the year 1993-94 alongwith Audited Accounts.
(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Centre for Electronics

Design and Technology, Imphal, for the year 1993-94.

[Placed in Library. See No. L.T. 6833/94]

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Electronics Design and Technology, Aurangabad, for the year 1993-94 alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) of the Centre for Electronics Design and Technology, Aurangabad, for the year 1993-94.

[Placed in Library. See No. L.T. 6834/94]

Notifications Under Companies Act, 1956

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ): Sir, I beg to lay on the Table—

- (1) A copy each of the following Notification (Hindi and English versions) under sub-section (3) of section 642 of the Companies Act, 1956:—
- (i) The Companies (Issue of Share Certificates) Amendment Rules, 1994 published in Notification No. G.S.R. 597(E) in Gazette of India dated the 28th July, 1994.
- (ii) The Companies (Central Government's) General Rules and Forms (Second Amendment) Rules, 1994 published in Notification No. G.S.R. 598(E) in Gazette of India dated the 28th July, 1994.
- (iii) The Companies (Central Government's) General Rules and Forms (Third Amendment) Rules, 1994 published in Notification No. G.S.R. 697(E) in Gazette of India dated the 20th September, 1994.
- (iv) The Companies (Particulars of Employees) (Amendment) Rules, 1994 published in Notification No. G.S.R. 752(E) in Gazette of India dated the 17th October, 1994.
- (2) A copy of the Notification No. G.S.R. 788(E) (Hindi and English versions) published in Gazette of India dated the 5th November, 1994 making certain alterations in Schedule XIV to the Companies Act, 1956 under sub-section (3) of section 641 of the Companies Act, 1956.

[Placed in Library. See No. L.T. 6835/94]

Reviews on the working of and Annual Reports of Heavy Engineering Corporation Ltd., Ranchi for 1993-94 and of Damodar Cement and Slag Ltd., Purulia for 1993-94 etc.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): Sir, on behalf of Shrimati Krishna Sahi, I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi

and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (a) (i) Statement regarding Review by the Government of the working of the Heavy Engineering Corporation Limited, Ranchi, for the year 1993-94.
- (ii) Annual Report of the Heavy Engineering Corporation Limited, Ranchi, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 6836/94]

- (b) (i) Statement regarding Review by the Government of the working of the Damodar Cement and Slag Limited, Purulia, for the year 1993-94.
- (ii) Annual Report of the Damodar Cement and Slag Limited, Purulia, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 6837/94]

- (c) (i) Statement regarding Review by the Government of the working of the Instrumentation Limited, Kota, for the year 1993-94.
- (ii) Annual Report of the Instrumentation Limited, Kota, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 6838/94]

- (d) (i) Statement regarding Review by the Government of the working of the Tannery and Footwear Corporation of India Limited, Kanpur, for the year 1993-94.
- (ii) Annual Report of the Tannery and Footwear Corporation of India Limited, Kanpur, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 6839/94]

- (e) (i) Statement regarding Review by the Government of the working of the National Bicycle Corporation of India, Limited, Bombay, for the year 1993-94.
- (ii) Annual Report of the National Bicycle Corporation of India, Limited, Bombay, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 6840/94]

- (f) (i) Statement regarding Review by the Government of the working of the Tyre Corporation of India Limited, Calcutta, for the year 1993-94.

- (ii) Annual Report of the Tyre Corporation of India Limited, Calcutta, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
[Placed in Library. See No. L.T. 6841/94]
- (g) (i) Statement regarding Review by the Government of the working of the Hindustan Salts Limited, Jaipur, for the year 1993-94.
(ii) Annual Report of the Hindustan Salts Limited, Jaipur, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
[Placed in Library. See No. L.T. 6842/94]
- (h) (i) Statement regarding Review by the Government of the working of the Sambhar Salts Limited, Jaipur, for the year 1993-94.
(ii) Annual Report of the Sambhar Salts Limited, Jaipur, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
[Placed in Library. See No. L.T. 6843/94]
- (i) (i) Statement regarding Review by the Government of the working of the National Industrial Development Corporation Limited, New Delhi, for the year 1993-94.
(ii) Annual Report of the National Industrial Development Corporation Limited, New Delhi, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
[Placed in Library. See No. L.T. 6844/94]
- (j) (i) Statement regarding Review by the Government of the working of the Engineering Projects (India) Limited, New Delhi, for the year 1993-94.
(ii) Annual Report of the Engineering Projects (India) Limited, New Delhi, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
[Placed in Library. See No. L.T. 6845/94]
- (k) (i) Statement regarding Review by the Government of the working of the Bharat Yantra Nigam Limited, Allahabad, for the year 1993-94.
(ii) Annual Report of the Bharat Yantra Nigam Limited, Allahabad, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
[Placed in Library. See No. L.T. 6846/94]
- (l) (i) Statement regarding Review by the Government of the working of the Bharat Heavy Electricals Limited, for the year 1993-94.
(ii) Annual Report of the Bharat Heavy Electricals Limited, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
[Placed in Library. See No. L.T. 6847/94]
- (m) (i) Statement regarding Review by the Government of the working of the Cycle Corporation of India, Limited, Calcutta, for the year 1993-94.
(ii) Annual Report of the Cycle Corporation of India, Limited, Calcutta, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
[Placed in Library. See No. L.T. 6848/94]
- (n) (i) Statement regarding Review by the Government of the working of the Hindustan Photo Films Manufacturing Company Limited, Ootacamund, for the year 1993-94.
(ii) Annual Report of the Hindustan Photo Films Manufacturing Company Limited, Ootacamund, for the year 1992-93 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
[Placed in Library. See No. L.T. 6849/94]
- (o) (i) Statement regarding Review by the Government of the working of the Bharat Bhari Udyog Nigam Limited, Calcutta, for the year 1993-94.
(ii) Annual Report of the Bharat Bhari Udyog Nigam Limited, Calcutta, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
[Placed in Library. See No. L.T. 6850/94]
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the paper mentioned at item (n) of (1) above.
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Productivity Council, New Delhi, for the year 1993-94 alongwith Audited Accounts.
(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the National Productivity Council, New Delhi, for the year 1993-94.
[Placed in Library. See No. L.T. 6851/94]
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Automotive Research Association of India, Pune, for the year 1993-94 alongwith Audited Accounts.

- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Automative Research Association of India, Pune, for the year 1993-94.

[Placed in Library. See No. L.T. 6852/94]

- (5) A copy of the Memorandum of Understanding (Hindi and English versions) between Bharat Heavy Electricals Limited and the Department of Heavy Industry, Ministry of Industry for the year 1994-95.

[Placed in Library. See No. L.T. 6853/94]

Annual Reports and Reviews on the working of Electronics Service and Training Centre, Nainital for 1993-94 and of Process and Product Development Centre, Agra for 1993-94 etc.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): Sir, on behalf of Shri M. Arunachalam, I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Electronics Service and Training Centre, Nainital, for the year 1993-94 alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Electronics Service and Training Centre, Nainital, for the year 1993-94.

[Placed in Library. See No. L.T. 6854/94]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Process and Product Development Centre, Agra, for the year 1993-94 alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Process and Product Development Centre, Agra, for the year 1993-94.

[Placed in Library. See No. L.T. 6855/94]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Tool Room and Training Centre, Jamshedpur, for the year 1993-94 alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Central Tool Room and Training Centre, Jamshedpur, for the year 1993-94.

[Placed in Library. See No. L.T. 6856/94]

Reviews on the working of and Annual Reports of Bharat Electronics Limited, Bangalore for 1993-94 and of Garden Reach Ship-building and Engineers Limited, Calcutta for 1993-94 etc.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): Sir, I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (a) (i) Review by the Government of the working of the Bharat Electronics Limited Bangalore, for the year 1993-94.
- (ii) Annual Report of the Bharat Electronics Limited Bangalore, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 6857/94]

- (b) (i) Review by the Government of the working of the Garden Reach Ship-builders and Engineers Limited, Calcutta, for the year 1993-94.
- (ii) Annual Report of the Garden Reach Ship-builders and Engineers Limited, Calcutta, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 6858/94]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Defence Studies and Analyses, New Delhi, for the year 1993-94 alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Institute for Defence Studies and Analyses, New Delhi, for the year 1993-94.

[Placed in Library. See No. L.T. 6859/94]

- (3) (i) A copy of the Annual Administration Reports (Hindi and English versions) of the Cantonment Boards for the year 1993-94.

[Placed in Library. See No. L.T. 6860/94]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Aeronautical Development Agency, Bangalore, for the year 1993-94 alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Aeronautical Development Agency, Bangalore, for the year 1993-94.

[Placed in Library. See No. L.T. 6861/94]

- (5) (a) (i) A copy of the Annual Report (Hindi and English versions) of the Jawahar Institute of

Mountaineering and Winter Sports, Aru, for the year 1991-92 alongwith Audited Accounts.

- (ii) A copy of the Annual Report (Hindi and English versions) of the Jawahar Institute of Mountaineering and Winter Sports, Aru, for the year 1992-93 alongwith Audited Accounts.

[Placed in Library. See No. L.T. 6862/94]

- (b) (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jawahar Institute of Mountaineering and Winter Sports, Aru, for the year 1991-92 and 1992-93.

- (6) Statement (Hindi and English) showing reasons for delay in laying the papers mentioned (5) above.

[Placed in Library. See No. L.T. 6863/94]

Notification under Administrative Tribunals Act, 1985 and All India Services Act, 1951, etc.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): Sir, on behalf of Shrimati Margaret Alva, I beg to lay on the Table—

- (1) A copy each of the following Notification (Hindi and English versions) under sub-section (1) of section 37 of the Administrative Tribunals Act, 1985:—

- (i) The Madhya Pradesh Administrative Tribunal (Salaries and Allowances and Conditions of Service of Chairman, Vice-Chairman and Members) Amendment Rules, 1994 published in Notification No. G.S.R. 743(E) in Gazette of India dated the 7th October, 1994.
- (ii) The Central Administrative Tribunal (Procedure) Second Amendment Rules, 1994 published in Notification No. G.S.R. 756(E) in Gazette of India dated the 18th October, 1994.
- (iii) The Central Administrative Tribunal (Group 'B' and 'C' Miscellaneous Posts) Amendment Rules, 1994 published in Notification No. G.S.R. 773(E) in Gazette of India dated the 25th October, 1994.
- (iv) The Central Administrative Tribunal (Staff) (Conditions of Service) Amendment Rules, 1994 published in Notification No. G.S.R. 774(E) in Gazette of India dated the 25th October, 1994.
- (v) The Central Administrative Tribunal, Stenographers Service (Group 'B' and 'C' Post) Recruitment Amendment Rules, 1994 published in Notification No.

[Placed in Library. See No. L.T. 6864/94]

G.S.R. 775 (E) in Gazette of India dated the 25th October, 1994.

- (2) A copy of the following papers (Hindi and English versions) under sub-section (2) of Section 3 of the All India Services Act, 1951:—

(i) The Indian Police Services (Probation) Amendment Rules, 1994 published in Notification No. G.S.R. 54 in Gazette of India dated the 29th January, 1994.

(ii) The Indian Forest Service (Probation) Amendment Rules, 1994 published in Notification No. G.S.R. 534(E) in Gazette of India dated the 25th June, 1994.
[Placed in Library See No. L.T. 6865/94]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Public Administration, New Delhi, for the year 1993-94 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Public Administration, New Delhi for the year 1993-94.
[Placed in Library See No. L.T. 6866/94]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Grih Kalyan Kendra, New Delhi, for the year 1993-94 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of Grih Kalyan Kendra New Delhi, for the Year 1993-94.
[Placed in Library See No. L.T. 6867/94]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Central Civil Service Cultural and Sport Board, New Delhi, for the year 1993-94 alongwith Audited Accounts.

(ii) Statement (Hindi and English versions) by the Government of the working of the Central Civil Services Cultural and Sports Board, New Delhi, for the year 1993-94.
[Placed in Library See No. L.T. 6868/94]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Central Government Employees Consumer co-operative Society Limited, New Delhi, (Kendriya Bhandar) for the year 1993-94 alongwith Audited Accounts.

(ii) Statement (Hindi and English versions) by the Government of the working of the Central Government Employees Consumer Co-operative Society Limited, New Delhi, (Kendriya Bhandar) for the year 1993-94.
[Placed in Library See No. L.T. 6869/94]

Annual Accounts of National Capital Region Planning Board, New Delhi for 1993-94 etc.

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON): Sir, I beg to lay on the Table a copy of the Annual Accounts (Hindi and English versions) of the National Capital Region Planning Board, New Delhi, for the year 1993-94 alongwith Audited Accounts under section 26 of the National Capital Region Planning Board Act, 1985 N.L. [Placed in Library See No. L.T. 6870/94]

16.01½ hrs.

STATEMENT BY MINISTER

Change in Income-Tax Act

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHARA MURTHY): I beg to lay a statement regarding Change in Income Tax Act.

STATEMENT

The Income-tax Act contains special provisions in the case of business for prospecting, etc., for mineral oil. Section 42 of the Act provides a machinery for securing flexible deductions in respect of expenses and allowances, etc., admissible in determining the profits and gains of any business consisting of the prospecting for, or extraction or production of, mineral oils. The provisions of the section can be invoked only where the Central Government has entered into an agreement with any person for prospecting for or extraction or production of mineral oils and the Central Government or its nominee is a participant in such business. This is done by means of production-sharing contracts. Besides the Government and its nominee, a consortium of companies is usually engaged in this business. As a result, the assessment of these (except the Government which is not liable to income-tax) is to be made in the status of Association of Persons (A.O.P.).

A suggestion has been received from the Ministry of

Petroleum and Natural Gas that persons engaged in the business of prospecting, etc., for mineral oil should be assessed in their several capacities on their income from such business and not in the status of A.O.P. Assessment in the latter status tends to create difficulties in availing of the facility of the 'carry forward' of losses if the constitution of the A.O.P. were to change later on. Further, the non-resident persons assessed in the status of A.O.P. will find it difficult to get credit in their own country for the tax paid in India, as the tax has been paid by the A.O.P. and not by the non-residents as such.

Section 293A of the Income-Tax Act empowers the Central Government to make certain concessions in favour of the aforesaid persons. However, the scope of this section is restricted to either exempting from tax or reducing the rate of income-tax or to make any other modification in respect of income-tax or in regard to the income of the said persons. It does not empower the Central Government to make a modification in regard to the status in which these persons are to be assessed.

In order to encourage participation in the business for prospecting, etc., for mineral oil, I have pleasure in announcing the Government's decision to amend section 293A to provide enabling power to the Government to make a modification in regard to the status in which the persons engaged in such business are to be assessed. The amendment will take effect from assessment year 1993-94 and onwards.

Necessary amendment in this behalf will be proposed through the next Finance Bill.

(Interruptions)

MR. CHAIRMAN: The House stands adjourned to meet again tomorrow, the 22nd December, 1994, at 11.00 a.m.

16.02 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Thursday, December 22, 1994/Pausa 1, 1916 (Saka).